

made over to the Director of Archives or such other authorities as the Government of India may specify. It was also suggested to them that they might make a gift to the Nation of such of the manuscripts as are admittedly their own private properties and may be required for historical research. But this appeal did not produce any material result.

Again on the 13th June, 1951, a copy of the Resolution passed by the Research and Publication Committee of the Indian Historical Records Commission in July 1950 recommending that the records and manuscripts in the custody of the rulers should be preserved in accordance with scientific principles and made accessible to bonafide historical research, was forwarded to all Rajparamukhs of Part 'B' States and Chief Commissioners of Part 'C' States requesting them to take up the matter with all the rulers and secure their co-operation. The rulers who replied, stated that they had nothing of importance in their custody. In 1957, the co-operation of the ex-ruler of Gwalior was sought by the National Archives of India for microfilming of the Menavali Daftar in his custody for the use of the historians. This was also not agreed to by him. In view of the attitude of the ex-rulers, the matter has not been pursued further.

(c) No, Sir.

केन्द्रीय प्राथमिक शिक्षा सलाहकार बोर्ड

१४८६. { श्री विद्वनाथ पांडेय :
श्री बालगोविन्द वर्मा :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल, १९६३ में दटना में केन्द्रीय प्राथमिक शिक्षा सलाहकार बोर्ड की स्थायी समिति की बैठक हुई थी ; और

(ख) यदि हां, तो उसमें प्राथमिक शिक्षा के सम्बन्ध में क्या निर्णय किए गए और समिति ने क्या सुझाव दिए ?

शिक्षा मंत्रालय में उपमंत्री (श्रीमती सोन्दरम रामचन्द्रन) : (क) जी, हां ।

(ख) समिति की रिपोर्ट अभी तक प्राप्त नहीं हुई है ।

Russian Teachers for Indian Universities

1487. **Shri P. K. Deo:** Will the Minister of Education be pleased to state:

(a) whether some Russian teachers are being brought to teach Russian in some of the Universities in India; and

(b) if so, their number and terms of employment?

The Minister in charge Ministry of Education (Shri Humayun Kabir):

(a) Yes, Sir.

(b) About ten teachers are expected to come to India during 1963-64. Their terms of employment are under consideration.

Salary of Ministers

1488. **Shri Hem Raj:** Will the Minister of Home Affairs be pleased to state:

(a) the average monthly emoluments of the Ministers including their pay and free amenities and services enjoyed by them; and

(b) whether there is any proposal to give a fixed pay to them doing away with the free amenities and services enjoyed by them?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) The salaries, allowances and other privileges of Ministers are governed by the provisions of the Salaries and Allowances of Ministers Act, 1952 and the Rules made thereunder.

(b) No such proposal is under consideration.

Titagarh Women's Camp

1489. **Shrimati Renu Chakravartty:** Will the Minister of Education be pleased to refer to the reply given to